Government of West Bengal

Memo No 77-CS/2020

Dated 11/04/2020

ORDER

In pursuance to Order No. 40-3/2020-DM-I(A) dated 03/04/2020 of Ministry of Home Affairs, Government of India read with order no 58-CS/2020 dated 28/03/2020 and order no 73-CS/2020 dated 09/04/2020 of Government of West Bengal- it is further clarified that **operations including plucking** in Tea Garden is allowed with deployment upto 25 % of total regular workforce at a time.

Norms of Social Distancing and proper hygiene practices must be ensured. It will be the responsibility of Head of Organisation/establishment to ensure compliance of these norms.

Chief Secretary